

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8893-8894/2024

ROUSE AVENUE DISTRICT COURT BAR ASSOCIATION

Appellant(s)

VERSUS

BAR COUNCIL OF DELHI & ORS.

Respondent(s)

([ONLY PRAYER FOR INTERIM RELIEF IS LISTED UNDER THIS ITEM])

IA No. 216450/2024 - CLARIFICATION/DIRECTION

IA No. 216419/2024 - INTERVENTION APPLICATION

IA No. 216233/2024 - INTERVENTION/IMPLEADMENT

IA No. 216770/2024 - INTERVENTION/IMPLEADMENT)

Date : 04-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Ramakrishnan Viraraghavan, Sr. Adv.

Mr. Munawwar Naseem, Adv.

Mr. Siddharth, Adv.

Mr. Yajuvendra Chaudhary, Adv.

Mr. Indra Chand Prajapat, Adv.

Ms. Himanshi Gupta, Adv.

Mr. Raj Karan, Adv.

Mr. Nirmal Chand, Adv.

Mr. Asif Khan, Adv.

Mr. Saurabh Prakash, Adv.

Mr. Shashank Shekhar, AOR

For Respondent(s)

Mrs. Meenakshi Arora, Sr. Adv.

Mr. Tanoodbhav Singhdev, Adv.

Mr. Prateek Bhatia, AOR

Mr. Tanishq Srivastava, Adv.

Mr. Rajesh Raj, Adv.

Mr. Abhijit Chakravarty, Adv.

Mr. Bhanu Gulati, Adv.

Mr. Piyush Beriwal, AOR

Mr. Kushagra Kumar Kansal, Adv.

Mr. Vedansh Anand, Adv.

Mr. Yash Tyagi, Adv.

Mr. Rudra Paliwal, Adv.

Ms. Aisha Singh, Adv.

Ms. Disha Choudhary, Adv.
Mr. Mohit Joshi, Adv.
Ms. Ojasvi, Adv.

Mr. Akash Nagar, Adv.
Mr. Jaibir Singh Nagar, Adv.
Ms. Akanksha Chauhan, Adv.
Dr. Suresh Chand Nagar, Adv.
Ms. Arpita Sharma, Adv.
Ms. Maqbool Ahmad, Adv.
Mr. Harshit Ahir, Adv.
Mr. Siddharth Satija, Adv.
Mr. Mohd.Asif, Adv.
Mr. Siddhartha Jha, AOR

Mr. Gautam Das, AOR
Mr. P.K.Dash, Adv.
Mr. Ashok Kumar Panigrahi, Adv.
Mr. Shivam Kumar, Adv.
Mr. Tarun Kant Samantaray, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to the Bar Council of India, as on the issue involved in these appeals, we require the assistance of the Bar Council of India. The notice is made returnable on 18th November, 2024.

List these appeals along with the connected matters on 18th November, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER